

11 DEC 2018

RECEIPT

No. 18860

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 71 Genl.6/XVII.3, dated 04<sup>th</sup> December, 2018

Under Section 47 of the Punjab Courts Act (VI of 1918) as amended from time to time, read with the Punjab Separation of Judicial and Executive Functions Act, 1964, it is hereby notified for general information that the dates enumerated in the Schedule below shall be observed as holidays during the Calendar Year - 2019 by all the Subordinate Courts in the States of Punjab, Haryana and UT, Chandigarh:-

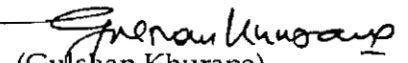
SCHEDULE

S. No.	NAME OF THE HOLIDAY	MONTH	DATE	DAY	No. of holidays
1	All Sundays	---	---	---	52
2	2 <sup>nd</sup> & 4 <sup>th</sup> Saturdays	---	---	---	24
3	New Year Day	January	01	Tuesday	1
4	Birthday of Sri Guru Gobind Singh Ji	January	13	Sunday	-
5	Republic Day	January	26	Saturday	-
6	Guru Ravi Dass Jayanti	February	19	Tuesday	1
7	Maha Shivratri	March	04	Monday	1
8	Holi	March	21	Thursday	1
9	Hola	March	22	Friday	1
10	Ram Navami	April	13	Saturday	-
11	Baisakhi / Dr. Ambedkar's Jayanti	April	14	Sunday	-
12	Mahavir Jayanti	April	17	Wednesday	1
13	Id-u'l-Fitr	June	05	Wednesday	1
14	Martyrdom Day of Sri Guru Arjan Dev Ji	June	07	Friday	1
15	Eid-u'l-Zuha (Bakrid)	August	12	Monday	1
16	Independence Day	August	15	Thursday	1
17	Sri Krishan Janmashtami	August	24	Saturday	-
18	Mahatma Gandhi's Jayanti	October	02	Wednesday	1
19	Dussehra	October	08	Tuesday	1
20	Maharishi Balmiki Jayanti	October	13	Sunday	-
21	Diwali	October	27	Sunday	-
22	Vishavkarma Day	October	28	Monday	1
23	Birthday of Sri Guru Nanak Dev Ji	November	12	Tuesday	1
24	Martyrdom Day of Sri Guru Teg Bahadur Ji	December	01	Sunday	-
25	Christmas	December	25	Wednesday	1
26	Winter spell	December	26 to 31	Thursday to Tuesday	4

NOTE:

- 15.04.2019 and 16.04.2019 will be observed as holidays on account of Baisakhi break.
- 07.10.2019 will be observed as holiday on account of Dussehra break.
- 25.10.2019 will be observed as holiday on account of Diwali break.
- 23.12.2019 and 24.12.2019 will be observed as holidays on account of Winter break.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

  
(Gulshan Khurana)  
Joint Registrar (General)  
for Registrar General

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